

COURT IS WORKING THROUGH

Senior Civil Judge cum RC, Central, THC

VIDEOCONFERENCE
on 01-12-20.

IN THE COURT OF Sh Ajay Nagar

Additional Rent Controller

CIVIL CAUSE LIST DATED 01-12-2020 Total Cases:22

S.No.	Case Type	Old Case No.	Case No.	Title
(Urgent Cases)				
Misc. cases/purpose				
1	RC ARC		373/20	SHANTI DEVI Vs. HARNARAYAN YASHPAL AND ANR
2	RC ARC	280/2015	79604/16	RADHA ORS Vs. SHRI KRISHAN GOPAL ABID
3	RC ARC	281/2015	80368/16	RADHA ORS Vs. SHRI KRISHAN GOPAL ABID
4	EX		99798/16	BANARSIDAS CHANDIWALA SEWA SMARAK TRUST SOCIETY Vs. PURVI
5	EX		1773/17	AJAY KUMAR AGGARWAL Vs. CHARANJEET SINGH
6	EX		2257/18	MOHD. KHALID Vs. SIKANDER BEGUM
7	EX		2420/18	VISHWA NATH Vs. ANIL TALWAR
8	EX		2421/18	VED PRAKASH Vs. ANIL TALWAR
9	EX		2422/18	AMIT KUMAR Vs. ANIL TALWAR
10	EX		2423/18	RANI Vs. ANIL TALWAR
11	EX		2424/18	VED PRAKASH Vs. ANIL TALWAR
12	EX		2425/18	KAMLA DEVI Vs. ANIL TALWAR
13	EX		2430/18	AMIT KUMAR Vs. ANIL TALWAR
14	EX		661/19	KAMLA Vs. PAPPY
15	EX		1152/19	AINUDDIN Vs. KISHAN LAL
16	EX		1153/19	AINUDDIN Vs. KISHAN LAL
17	EX		117/20	SANJEEV KUMAR Vs. MAMTA SRIVASTAVA
18	EX		1176/20	AZIZ BEIG Vs. SHAHNAZ
19	EX		1177/20	BIRBAL SINGH Vs. BHARAT BHUSHANSUMAN
20	RC ARC		355/20	DEEPAK GOYAL Vs. SATBIR SINGH
21	Misc RC ARC		60/20	MOHD. HUSSAIN Vs. RAM CHARAN CHOPRA
Plaintiff/Petitioner Evidence				
22	RC ARC		668/19	ASHOK GUPTA Vs. SHASHI JAIN